

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:109
ANSWERED ON:26.07.2010
DE-ADDICTION CENTRES
Hussain Shri Syed Shahnawaz

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the de-addiction centres opened in the country during each of the last three years and current year, State-wise;
- (b) whether the Government proposes to open new de-addiction centres in the country;
- (c) if so, the places identified for the purpose; and
- (d) the funds allocated for the purpose during the said period?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a): Under the Scheme of Assistance for prevention of Alcoholism and Substance (Drugs) Abuse, financial assistance is provided to the eligible organizations for setting up and maintenance of de-addiction centers. A statement showing the State-wise number of de-addiction centers sanctioned during the last three years and the current year is at Annexure.

(b) & (c): Sanction of new projects is a continuous process. Places or locations are not identified in advance for sanction, since the scheme is implemented through Non Governmental Organizations. The proposals from the eligible organizations, received from time to time through State Government/UT administration along with recommendations of Grant-in-aid Committee are scrutinized and considered in the Ministry as per norms of the scheme and relevant guide lines.

(d) The budget allocation for the Scheme during the said period are as follows:-

Year Rs. in Crore

2007-08 35.00

2008-09 35.00

2009-10 35.00

2010-11 41.00